

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

.... Applicant/Petitioner

Vs.

Edu Smart Service Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner/Applicant : Mr. R.S. Randhawa, Adv.

Ms. Misha, Mr. Siddhant Kant, Adv.

For the Resolution Professional:

Mr. Rajeev Mehra, Sr. Adv.

Mr. Sumeesh Dhawan, Ms. Vatsala Kak, Adv.

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.10.2017
V. Sethi